

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 37 OF 2017

Dated: 30th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Transmission Corporation of Andhra Pradesh
Ltd. ...Appellant(s)**

Vs.

**Andhra Pradesh Electricity Regulatory
Commission ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Purna Singh
Mr. Prashant Mathur

Counsel for the Respondent(s) : -

ORDER

List the matter for hearing on **12.02.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt